

Presentation of 24th report of the Standing Committee on Rural Development and Panchayati Raj

SHRI SAPTAGIRI SANKAR ULAKA (KORAPUT): Sir, I rise to present the Twenty-fourth Report (Hindi and English versions) of the Standing Committee on Rural Development and Panchayati Raj on Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 - Implementation and Effectiveness pertaining to the Department of Land Resources (Ministry of Rural Development).
